

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)**

**APPEAL NO. 278 OF 2018 &
IA NOS. 1386, 1385, 1388, & 1529 OF 2018**

Dated : 30th January, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of :

**M/s. Rosa Power Supply Company LimitedAppellant(s)
Versus
Uttar Pradesh Electricity Regulatory Commission & Anr.Respondent(s)**

Counsel for the Appellant(s) : Mr. Buddy A. Ranganathan
Mr. S. Venkatesh
Mr. Vikas Maini
Mr. Samarth Kashyap

Counsel for the Respondent(s) : Mr. C.K. Rai
Mr. Sachin Dubey for R-1
Mr. Nived Veerapeni for R-2
Mr. M.G.Ramachandran
Ms. Ranjitha Ramachandran for R-3

ORDER

As agreed by learned counsel for the parties, list the matter for further hearing on **25-2-2019**.

Interim order, if any, shall continue till the next date of hearing.

(S.D. Dubey)
Technical Member
tpd/js

(Justice Manjula Chellur)
Chairperson